


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAM RATASEKARAN da. RATACOPAL & RAJHUNATHAN Advocates	Counsel for Respondent	
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ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. He filed counter. He is directed to furnish copy of the same to the other side. For hearing submissions of both the sides, put up on 25.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)